

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 20th October, 2015
TIME: 10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE PROF. A.R. YOUSUF EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Appeal No. 49/2015(CZ)	Sangwari Research Organisation Vs. State of M.P. & 5 Ors.	Mr. Rajesh Chand, Adv. Mr. Joseph Thomas, Adv.	
2.	Original Application No. 112/2015(CZ)	Jaleel Mohammad Khan Vs. State of M.P. & 7 Ors.	Mr. Sambhav Sogani, Adv. Mr. Alkesh Agrawal, Adv.	
3.	Original Application No. 115/2015(CZ)	Shambhu Deemar Vs. State of M.P. & 4 Ors.	Mr. Shreyraj Saxena, Adv.	
FOR HEARING				
4.	Original Application No. 112/2015(CZ) (M.A.No.677/15)	Sonagiri Utkarsh Samiti Vs. State of M.P. & 6 Ors.	Ms. Swapnil Gupta, Ad v.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in